

National Company Law Tribunal


Allahabad Bench

CP NO. 26/ND/2015.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Wincon Engineering Pvt. Ltd

SECTION OF THE COMPANIES ACT/ I & B CODE: U/S 397/398 of Companies Act, 1956.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Saurabh Kalia	Adv	Respondent	
2.				

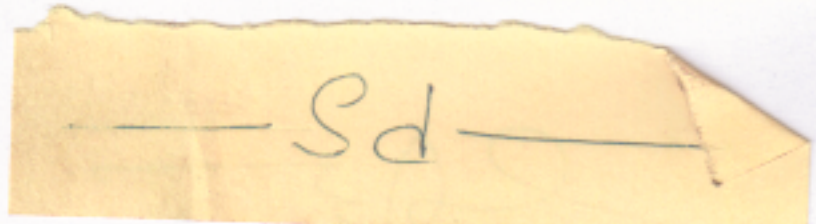
C.P.No. 26/ND/2015

Sri Saurabh Kalia, advocate for the Respondent. Sri Anup Kumar, proxy for Petitioner. As petitioner counsel is not available today. Hence, case is adjourned for argument.

The matter to be listed on 19<sup>th</sup> February, 2018.

Date: 25/01/2018

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)